Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 1 of 2012

Dated:28th January, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

Indian Oil Corporation Ltd. Appellant (s)

Versus

Gujarat State Petroleum Corporation & Anr. ... Respondent (s)

Counsel for the Appellant (s): Mr. Rajat Navet

Counsel for the Respondent(s): Mr. C.S. Vaidyanathan,

Mr.Piyush Joshi, Mr. Aspi Kapdia, Ms.Nimisha S. Dutta, Ms. Sumati Yadava and Mr. Simon Benjamin for R-1 Mr. Raghu Nayyar for Gail R-2 Mr. R.S.Bisht, Proxy Counsel

for PNGRB

Appeal No. 2 of 2012

Bharat Petroleum Corporation & Anr. Appellant (s)

Versus

Gujarat State Petroleum Corporation & Ors. ... Respondent (s)

Counsel for the Appellant (s): Mr. Rajat Navet

Counsel for the Respondent(s): Mr. C.S. Vaidyanathan,

Mr. Piyush Joshi, Mr. Aspi Kapdia, Ms. Nimisha S. Dutta, Ms. Sumati Yadava and Mr. Simon Benjamin for R-1

Mr. Raghu Nayyar for Gail R-2

Appeal No. 5 of 2012

Gail India Limited Appellant (s)

Versus

Gujarat State Petroleum Corporation Ltd. & Ors. ... Respondent (s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran with

Mr. Ankit Jain for GAIL

Counsel for the Respondent(s): Mr. C.S. Vaidyanathan,

Mr. Piyush Joshi, Mr. Aspi Kapdia, Ms. Nimisha S. Dutta, Ms. Sumati Yadava and Mr. Simon Benjamin for R-1 Mr. Rajat Navet for IOCL and

BPCL

Appeal No. 7 of 2012 & I.A. No. 294 of 2012

Gujarat State Petroleum Corporation ... Appellant (s)

Ltd.

Versus

Gail India Limited & Ors. ... Respondent (s)

Counsel for the Appellant (s): Mr. C.S. Vaidyanaqthan

Mr.Piyush Joshi Mr. Aspi Kapdia Ms.Nimisha S. Dutta Ms. Sumati Yadava Mr. Simon Benjamin

Counsel for the Respondent (s): Mr. Rajat Navet for IOCL and

BPCL

Mr. M.G. Ramachandran with

Mr. Ankit Jain for GAIL

<u>ORDER</u>

The Learned Counsel for the Appellants as well as the Respondents have finished their arguments in Appeal Nos. 1 of 2012, 2 of 2012 and 5 of 2012. They are directed to file their respective comprehensive written submissions on or before 4.3.2013 after serving copy on the other side.

Post the Appeal Nos. 1 of 2012, 2 of 2012 and 5 of 2012 for Reporting Compliance and Appeal No. 7 of 2012 for making submissions on <u>04.03.2013 at</u> <u>2:30 p.m.</u>

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

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